

Government of Jammu and Kashmir
Home Department
Civil Secretariat, Jammu/Srinagar

Phone No. 0191-2547169-(J)
0194-2506262-(S)

NOTIFICATION

Srinagar, the 10/10 September, 2020

S.O-292 Whereas, on 20-10-2019 Police Station Sopore came to know about threatening posters of LeT outfit pasted at Bus Stand Sopore on the walls of buildings containing therein threatening to the Govt employees, Shopkeepers, Fruit Growers and Cart Vendors to the extent that activities in respect of business and work in Govt offices shall stop failing which consequences be faced by the concerned person/persons; and

2. Whereas, a case FIR No. 266/2019 U/S 13,20,38 ULA (P) Act, was registered in Police Station Sopore and investigation was set in motion; and

3. Whereas, during the investigation IO visited place of occurrence, prepared site plan and seizure memo, statement of witnesses acquainted with the facts and circumstances of the case were recorded under the relevant sections of law; and

4. Whereas, during the course of investigation three accused persons namely (1) Hilal Ahmad Mir S/O Mohammad Hamzah Mir R/O Brath Kalan, (2) Sahil Nazir Mir @ Sahil S/O Nazir Ahmad Mir R/O Brath

Kalan and (3) Mohammad Zahir Shah S/O Gh. Mohammad Shah R/O Check-i-Brath Shangergund were found involved in pasting of posters at Bus Stand Sopore; and

5. Whereas, the accused persons were arrested in connection with the case who disclosed that they have kept hidden some posters in their houses and subsequent to their disclosure 10 posters with some incriminating material were recovered from their respective houses; and

6. Whereas, during the further course of investigation it was surfaced that the accused persons were providing logistic support and transportation to the terrorists on the directions of LeT commander Sajad Ahmad Mir @ Haider S/O Gh. Qadir Mir R/O Brath Kalan Sopore; and

7. Whereas based on the investigation, statement of witnesses recorded U/S 161 & 164-A Cr.PC as well as material witnesses and other evidence collected during the course of investigation, the investigation officer has established prima facie case against the following accused persons for commission of offences shown against each under unlawful Activities (Prevention) Act, 1967 as under:-

| Sno | Name of the accused | Offence |
|-----|---|-------------------|
| 1 | Hilal Ahmad Mir S/O Mohammad Hamzah Mir R/O Brath Kalan Sopore. | 13 ULA (P) Act |
| 2 | Sahir Nazir Mir @ Sahil S/O Nazir Ahmad Mir | |

| | | |
|----|---|-------------------------|
| | R/O Brath kalan Sopore. | |
| 3. | Mohammad Zahir Shah S/O Gh. Mohammad Shah R/O Check-I-Brath. | |
| 4 | Sajad Ahmad Mir @ Haider S/O Gh. Qadir Mir R/O Brath kalan (Active Terrorist) | 13,20,38 ULA (P) Act |

8. Whereas, accused Sajad Ahmad Mir @ Haider S/O Gh. Qadir Mir R/O Brath kalan Sopore is absconding and proceedings U/S 299 Cr.PC have been initiated against him; and

9. Whereas, the Authority appointed by the Government under sub-section (2) of section 45 of the Unlawful Activities (Prevention) Act, 1967 has independently examined the case diary file and all the other relevant documents relating to the case and has come to the conclusion that prima facie case is made out against the above accused: and

10. Whereas, after perusing the Case Diary File, the relevant documents and also taking into consideration the views of the Authority appointed under sub-section (2) of section 45 of the Unlawful Activities (Prevention) Act, 1967, the Government is of the view that there is sufficient material and evidence available against the above mentioned accused for their prosecution under the provisions of law.



Now, therefore, in exercise of powers conferred by sub section (2) of section 45 of the Unlawful Activities (Prevention) Act, 1967, the Government hereby accords sanction for launching prosecution against the above mentioned accused for the commission of offence punishable under section 13,20,38 of ULA (P) Act, 1967 in case FIR No. 266/2019 of Police Station Sopore.

By order of the Government of Jammu & Kashmir

Sd/-

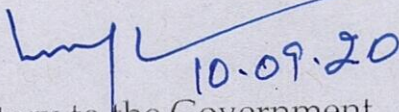
Principal Secretary to the Government
Home Department

No. Home/Pros/25/S/2020

Dated: 10.09.2020

Copy to:-

1. Joint Secretary (J&K), Ministry of Home Affairs, GOI.
2. Director General of Police, J&K Srinagar. This has reference to his letter No. Legal/Sanc-33/S/2020/174-75 dated 20.05.2020 from PHQ. The CD file in original is returned herewith.
3. Secretary to the Government, Department of Law, Justice & Parliamentary Affairs. (w.7.s.c.)
4. Private Secretary to Principal Secretary to the Government, Home
5. Stock file.


Special Secretary to the Government
Home Department
10.09.20